

THE MINISTER OF TEXTILES (SHRI R. L. JALAPPA)

: (a) No. Sir.

(b) and (c). Do not arise.

[English]

Shortage in Domestic Stock of Coffee

550. SHRI K. P. SINGH DEO : Will the Minister of COMMERCE be pleased to state :

(a) whether there has been a severe shortage of domestic stock of coffee;

(b) if so, the reasons therefor;

(c) whether the Government have any proposal to stop the export of coffee; and

(d) if so, the details thereof and the action taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH) : (a) No. Sir.

(b) Does not arise.

(c) No. Sir.

(d) Does not arise.

[Translation]

Setting up of Large Scale Industries in U.P.

551. SHRI VIDYA SAGAR SONKAR : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Government propose to set up a large scale industry in Saidpur (Gazipur) area in order to remove unemployment; and

(b) if so, the details thereof?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) No. Sir. At present there is no plan to set up any Central Public Sector Undertaking around Saidpur area.

(b) Does not arise.

Court Fee Labels

552. SHRI BHIMRAO VISHNUJI BADADE : Will the Minister of FINANCE be pleased to state :

(a) whether the Government are aware of shortage of court fee labels in the country;

(b) if so, the reasons therefor; and

(c) the steps taken by Government to meet the situation?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) : (a) to (c). The Government has not received any complaint of shortage of Court fee labels in the country during the last three years.

Closure of Coal Mines of ECL

553. PROF. RITA VERMA : Will the Minister of COAL be pleased to state :

(a) whether there is any proposal to close down some Coal mines of Eastern Coalfield Ltd. situated in Bihar;

(b) if so, the reasons therefor, colliery-wise; and

(c) the number of workers likely to be affected by this decision?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH) : (a) Coal India Limited has informed that there is no proposal to close down any working mine of Eastern Coalfields Limited.

(b) and (c). Do not arise in view of the answer to part (a) of the question.

11.22 hrs.

*The Lok Sabha then adjourned till*Thirty Minutes past Fifteen of the Clock.*

15.34 hrs.

The Lok Sabha re-assembled at Thirty-four minutes past Fifteen of the Clock.

(Mr. Speaker in the Chair)

[English]

MR. SPEAKER : Since we could not lay the Papers on the Table in the morning, with the sense of the House, before we start the Private Members' Business, I will just finish these few formalities.

Papers to be laid on the Table of the House.

PAPERS LAID ON THE TABLE

Review by the Government of the working of the Bharat Heavy Electricals Limited, New Delhi and HMT Limited, Bangalore etc. alongwith Annual Reports etc.

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : On behalf of Shri Murasoli Maran, I beg to lay on the Table -

(1) A copy of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the companies Act, 1956 :

(a) (i) Statement regarding Review by the Government of the working of the Bharat Heavy Electricals Limited, New Delhi, for the year 1995-96.